

Declaration of Assets and Liabilities

Year 2025-2026

I, **SUNDARAM ANAND** son of **SARVADANAND KUMAR**, aged **39** years, belonging to **BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT (Administrative Cadre)** and presently working as **SECTION OFFICER** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Kajal Singh (wife)	Dependant- 1 Name	Dependant- 2 Name	Dependant- 3 Etc. Name
	Cash	95,000/-	90,000/-	N/A	N/A	N/A
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	FD-1,50,000/- RD-1,00,000/-	FD-4,00,000/-	N/A	N/A	N/A
(iii)	Bonds, Debentures and Shares in companies	Shares- 4,65,000(market value) Mutual fund - 7,00,000(market value)	Shares- 1,20,000(Market Value) Mutual Fund- 80,000(market value)	N/A	N/A	N/A
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICY NUMBER - 868817664 Health Insurance Policy no-68672766	NIL	N/A	N/A	N/A
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	N/A	N/A	N/A
(vi)	Jewellery (give details of weight and value)	GOLD-500 GM SILVER- 2kg	GOLD- 500 GM SILVER -1.KG	N/A	N/A	N/A
(vii)	Other assets, such as values of claims / interests	LAPTOP,MOBILE,WATCH ETC(VALUE NOT ASSESSED)	LAPTOP,MOBILE, WATCH ETC(VALUE NOT ASSESSED)	N/A	N/A	N/A

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

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[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	6Acre(KHARIK) 6Acre (HUF) (KHARIK)	-	N/A	N/A	N/A
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	-	N/A	N/A	N/A
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	-	N/A	N/A	N/A
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	-	N/A	N/A	N/A
(v)	Others (such as interest in property)	Nil	-	N/A	N/A	N/A

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 11.02.2026
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil

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	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX (A.Y. 2025-2026) 84,999/- PAN NUMBER -BKRPA5130R	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	N/A
	(iii) Sales Tax [Only in case of proprietary business]	N/A	N/A
	(iv) Property Tax	N/A	N/A

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

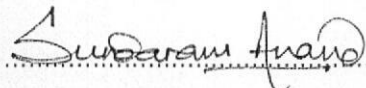
Date of Birth :- (DD/MM/YYYY)

Class/Group :-

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: **SUNDARAM ANAND**

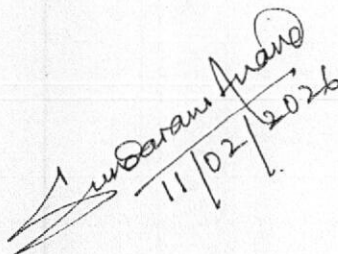
Place: Patna

Designation: **Section Officer**

Date: 11.02.2026

Department: **Bihar Legislative Assembly Secretariat**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.


11/02/2026